## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 20/(MAH)/2012 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES:

Mr. Babulal K. Jain

V/s.

M/s. Neon Laboraties Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.		SIGNATURE
1	Anupam Surve Advocate	dilu
	ilb Crawford Rejugh Co. For l'esp 1 to 4	1
2.	Dharmika Patel Advocate i/bM/s. Purnanand& Co. For Petitioners	Dhaming 24/02/2017

## **ORDER**

## T.C.P. No. 20/397-398/CLB/MB/2012

At request of the parties on the footing that settlement is in progress, list this matter for reporting settlement on **11.04.2017**.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial).